

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF  
**B.P. BANSAL AGRITECH PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>B.P. Bansal Agritech Private Limited</b>
2.	Date of incorporation of corporate debtor	17.05.2012
3.	Authority under which corporate debtor is incorporated / registered	ROC-Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01110MP2012PTC028452
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office:</b> 20B, Maharajpura Industrial Estate Pinto Park Gwalior Madhya Pradesh - 474020 India
6.	Insolvency commencement date in respect of corporate debtor	1 <sup>st</sup> December, 2022 (Order received by Interim Resolution Professional on 2 <sup>nd</sup> December, 2022)
7.	Estimated date of closure of insolvency resolution process	29 <sup>th</sup> May, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Keyur Jagdishbhai Shah Reg. No.: IBBI/IPA-002/IP-N00244/2017-2018/10729
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Email ID: cs.keyurshah@gmail.com; keyur@keyurjshah.com; Address: 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manekbaug, Ahmadabad, Gujarat - 380015
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Email: <a href="mailto:cirp.bpbansal@gmail.com">cirp.bpbansal@gmail.com</a> Address: 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manekbaug, Ahmadabad, Gujarat - 380015
11.	Last date for submission of claims	15 <sup>th</sup> December, 2022 (14 days from the Commencement of CIRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (b) Not applicable



Notice is hereby given that the Hon'ble National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of M/s B.P. Bansal Agritech Private Limited on 1<sup>st</sup> December, 2022 vide Order TP 12 of 2019 [CP(IB) 10 of 2019] (Order received on 2<sup>nd</sup> December, 2022)

The creditors of B.P. Bansal Agritech Private Limited, are hereby called upon to submit their claims with proof on or before 15th December, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA - Not applicable

***Submission of false or misleading proofs of claim shall attract penalties.***



**IP Keyur Jagdishbhai Shah**  
**Interim Resolution Professional of B.P. Bansal Agritech Private Limited**  
**IP Registration No: IBBI/IPA-002/IP-N00244/2017-18/10729**  
**AFA NUMBER: AA2/10729/02/201123/202348**  
**AFA VALID UPTO 20/11/2023**

**Date: 3<sup>rd</sup> December, 2022**  
**Place: Ahmedabad**

# CM inspects Dindori district, suspends 3 engineers of WRD

STAFF REPORTER ■ BHOPAL

Chief Minister Shivraj Singh Chouhan met villagers and farmers after a surprise inspection of Bilgaon Medium Irrigation Project in Shahpura development block of Dindori district on Saturday.

On finding of seepage in the dam during the inspection, the Chief Minister Suspended Executive Engineer of Water Resources Department BGS Sandia, Sub Engineer SK Chowdhary and SDO MK Rohtas. He said that a high level team would be sent from Bhopal for technical examination of the dam.

Chief Minister Chouhan also reached Government High School, Bilgaon, where he inquired about the educational system from the children.



The Chief Minister also asked many questions while being face to face with the students.

Where did the industrial revolution start, who made the steam engine, which crops grow in coarse grains, which crops are sown in

also inspected the tribal children's ashram Shala Barjhar located in Pipariya. Here he obtained information from the children about the facilities like beds, blankets, sweaters and food, etc., available in the ashram.

Also know about the educational system. Chief Minister Chouhan instructed to suspend Superintendent Mr. Kamlesh Golia for absenteeism and negligence in the ashram school.

After surprise inspection, Chief Minister Chouhan discussed with the villagers. He said that the work of Nal Jal Yojana would be completed on time. Along with this, the electricity system will also be upgraded by solving the electricity problem in the rural areas. Chief Minister Chouhan instructed to organize camps every

Monday and Tuesday to solve the local problems of the village.

Chief Minister Chouhan suspended Deputy Director Agriculture Ashwani Jharia with immediate effect on the complaint made by the farmers regarding seed distribution in Badjhar Pipariya, a nutritious village of Gram Panchayat Amthera.

Chief Minister Chouhan honoured the officers and employees doing good work in Dindori district by giving them bouquets at Shahpura helipad. He said do better works of public welfare. The state government will honour those who do good work at all times and officers and employees who show negligence and Carelessness will not be spared. Disciplinary action will be taken against them.



All India Congress (AICC) leader Rahul Gandhi during the Bharat Jodo Yatra in Agar Malwa district, Madhya Pradesh on Saturday. Pioneer photo



Senior lawyer, Supreme Court of India Ashwini Upadhyay speaks on Indian Parliamentary Sins during a lecture programme organised by Kushabhau Thackeray Foundation at Samanvay Bhawan in Bhopal on Saturday. Pioneer photo

# A dozen children fall sick after consuming mid-day meal in govt school of Berasia block

STAFF REPORTER ■ BHOPAL

About a dozen children reportedly fell ill after consuming the mid-day meal at a Bhainsoda government school in Berasia block of state capital; SDM suspended the group involved in providing mid-day meals.

The students were admitted to hospital after they reported illness and it was caused due to having a mid-day meal on Friday.

After the matter came to light, the SDM inspected the school on Saturday. At present, the cooking group has been suspended. From Monday the new group will cook. The police are also probing the matter.

On Thursday too, 20 children reported illness but no

action was taken even after a complaint.

SDM Aditya Jain said that two children were admitted to the hospital. At the same time, teacher Rajni Thakur said that about 20 children reported illness after consuming the food.

The matter pertains to Government Primary School Bhainsoda, Berasia. It is said

that on Thursday afternoon the children had eaten the mid-day meal. After that, the health of about a dozen children deteriorated and they were admitted to the hospital.

After the matter came to light, the District Panchayat team inspected the hospital and the school on Saturday. It has been revealed that children are being served stale food.

According to a teacher, complaints have been made several times to Yogesh Saxena, the mid-day meal in-charge of Berasia, but no action was taken.

Berasia police station in-charge Girish Tripathi said that the investigation report has been received due to which there was no FIR in the matter. Further action will be taken only after the report comes.

# Anugoonj programme on December 04 and 05

STAFF REPORTER ■ BHOPAL

School Education Department will organise cultural programme "Anugoonj" for the students of government schools in Madhya Pradesh on December 4 and 5, which is held every year under "Kala Se Samridha Shiksha" (education enriched with art). Minister of State for School Education (Independent Charge) Inder Singh Parmar will inaugurate on December 4. Chief Minister Shivraj Singh Chouhan will be the chief guest in the concluding evening of this programme on December 5.

This fourth program of "Anugoonj" is being organised at Government Subhash School of Excellence, Bhopal,

in which more than 700 students of government schools of Madhya Pradesh will exhibit their art at the state level.

"Anugoonj" is an innovative programme of "art-enriched education" in the direction of the global education system STEAM (Science, Technology, Engineering, Arts and Mathematics) of School Education Department of Madhya Pradesh.

Now the programmes of Anugoonj are being conducted in other divisions also. Some attractive presentations of these divisions are also included in the state level programme of capital Bhopal.

On the first day, mime and ballet dance drama will be staged by the students along with theatrical presentations in the "Rangkar" programme.

# Chouhan in action mode: Surprise inspection of Mandla District Hospital

STAFF REPORTER ■ BHOPAL

How much money and equipment have been received from Bhopal in the Kayakalp Abhiyan, what was it used for. How many pathology tests are being done daily. How the dialysis machine is working, what the availability of medicines is and what is the arrangement of ambulance, how people get its benefits... Chief Minister Shivraj Singh Chouhan today asked the hospital management such questions during a surprise inspection of Mandla District Hospital.

He reviewed the arrangement for patients admitted in the hospital and also inspected the pathology lab. During the inspection, Chief Minister Chouhan suspended Dr Kriparam Shakya, civil surgeon of the district hospital, with immediate effect.

The Chief Minister directed Collector Harshika Singh to improve the basic arrangements of the district hospital. The Chief Minister also checked the availability of medicines, arrangements of store room and records in the hospital. CM Shri Chouhan directed that a special team from Bhopal will visit Mandla to re-examine the arrangements of the district hospital. CM Chouhan also inspected different wards and arrangements of the district hospital. He also sought information from the health department officials about the installation of health and testing equipment sent from the state level to the district hospital.

Chief Minister Chouhan also inspected the Tribal Girls and Senior Girls Hostel. The CM applauded the arrange-



ments in the hostel by inspecting the cleanliness of the dining room, bedroom, toilet, drinking water, study room and campus. The Chief Minister honoured Hostel Superintendent Prabha Gumaste for the smooth operation of all the arrangements of the hostel and for doing good work.

Different forms of Chief Minister Chouhan were seen during his surprise visit to Mandla. On the one hand, he taught a lesson to the negligent officers on the spot.

On the other hand, he also honoured the hard working officers of the district administration. After inspection of the girls' hostels, Chief Minister Chouhan honoured the officials of the district administration by giving them bouquets. He greeted the officers for their devotion to duty and appreciated them for their diligence.

The Chief Minister also honoured Additional Chief Executive Officer, District Panchayat SS Maravi, Executive Engineer PIU GP Patle and Senior Treasury Officer Akhilesh Neti. The Chief Minister congratulated while appreciating the works of SDM Bichhiya Sulekha Uike, Naib Tehsildar Bichhiya Sheetal Chandravanshi, ARCS Rajesh Uike, Deputy Inspector Naxal Branch Upendra Dubey.

# Purpose of education is to build life: Girish

STAFF REPORTER ■ BHOPAL

Speaker of Madhya Pradesh State Assembly Girish Gautam expressed his views on the subject of new education policy in the lecture series organized by Shri Arobindo Society Madhya Pradesh under Arvind Sarthshati celebrations in the capital on Saturday.

Gautam said that the purpose of education is to build life. The task of education is to build the future with the preservation of values.

Knowledge should be emotional, not linguistic. What is the situation today, why has our government felt the need to bring a new education policy. Because in the last few decades, neither did we change the form of education according to the need of the time, nor did we work to make it practical and employment-



oriented. The new education policy is a confluence of knowledge, skills, culture and practicality.

He said that when we are moving towards civilization from an uncivilized society, education starts with the effort to keep our culture, culture and tradition alive. The government has made the policy of education but new education is a different subject.

The new education policy of India, adequate place has been given to skills

# Marengo Asia Hospitals harvest eleven organs

STAFF REPORTER ■ BHOPAL

New Delhi: Marengo Asia Healthcare network hospitals conducted an incredible number of a total of 11 organs retrieval and seven organ transplants within a span of 24 hours under one single roof. This is a feat not achieved by any other hospital in the country in such a short span of time. This establishes Marengo Asia hospitals not only as a fast-emerging preferred destination for organ transplants but also as fast emerging leaders in clinical excellence in the field of transplants.

Marengo CIMS Hospital and K K Patel Hospital, (Marengo Asia network hospital) were able to retrieve a heart, four kidneys, two livers and four eyes from two cadavers in the last 24 hours.

Among the organs transplanted at Marengo CIMS Hospital, the heart was transplanted in a 45-year-old, by a team of doctors led by Dr Dhiren Shah and Dr Dhaval Naik along with Dr Kishore Gupta, Dr Amit Chandan and Dr Nikunj Vyas.

The recipient of the liver was a 51-year-old, the surgery was conducted by the team led by Dr Abhideep Chaudhary along with Dr Vikas Patel one kidney went to a 31-year-old and another kidney to a 51-year-old. The kidneys were transplanted by a team of doctors led under the guidance of Dr Siddharth Mavani and Dr Mayur Patil.

# Female passenger falls from moving train, rescued by RPF and GPF

STAFF REPORTER ■ BHOPAL

A major accident was averted late Friday evening at Rani Kamalapati station after a lady passenger fell from a moving train she was rescued by on duty RPF and GRP after she got stuck between the train and the platform.

The incident of the woman falling from the train and being saved by the police personnel deployed was captured in CCTV.

According to the information, train number 12975 Mysore-Jaipur Express arrives at platform number 3 at Rani Kamalapati station at 5.40 pm on Friday. After a stoppage of about 2 minutes, when the train started to depart from the platform a woman tried to board off the train and got trapped between the train and the platform. RPF constable Inder Yadav and GRP constable Vikram, who were on duty, rushed and rescued the woman.

DRM Saurabh Bandopadhyay has appreciated this excellent work done by the on duty police personnel and has given best wishes to continue working with the same enthusiasm, dedication and alertness in future.

The woman had come to see off her relatives. She had gone inside the train but failed to alight off before the train was at the platform and she tried to alight off when the train started to move and tried to get down from the moving train and slipped after losing balance and fell and trapped between the platform and the train.

FORM - A PUBLIC ANNOUNCEMENT	
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FOR THE ATTENTION OF THE CREDITORS OF B.P. BANSAL AGRITECH PRIVATE LIMITED	
RELEVANT PARTICULARS	
1 Name of corporate debtor	B.P. Bansal Agritech Private Limited
2 Date of incorporation of corporate debtor	17-05-2012
3 Authority under which corporate debtor is incorporated / registered	ROC-Gwalior
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U0110MP2012PTC028452
5 Address of the registered office and principal office (if any) of corporate debtor	Registered Office : 20B, Maharajpura Industrial Estate Pinto Park Gwalior Madhya Pradesh - 474020 India
6 Insolvency commencement date in respect of corporate debtor	1st December, 2022 (Order received by Interim Resolution Professional on 2nd December, 2022)
7 Estimated date of closure of insolvency resolution process	29th May, 2023
8 Name and registration number of the insolvency professional acting as interim resolution professional.	Name : Keyur Jagdishbhai Shah Reg. No. : IBBI/IPA-002/IP-N00244/2017-18/10729
9 Address and e-mail of the interim resolution professional, as registered with the Board	Email ID : cs.keyurshah@gmail.com; keyur@keyurjshah.com; Address : 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manebgaon, Ahmedabad, Gujarat -380015
10 Address and e-mail to be used for correspondence with the interim resolution professional.	Email : cirp.bbansal@gmail.com Address : 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manebgaon, Ahmedabad, Gujarat - 380 015
11 Last date for submission of claims	15th December, 2022 (14 days from the Commencement of CIRP)
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representative available at:	a) Web link: https://www.ibbi.gov.in/home/downloads b) Not applicable

Notice is hereby given that the Honble National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of M/s. B.P. Bansal Agritech Private Limited on 1st December, 2022 vide Order TP 12 of 2019 (CP) (B) 10 of 2019 (Order received on 2nd December, 2022)

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Submission of false or misleading proofs of claim shall attract penalties.

**IP Keyur Jagdishbhai Shah**  
Interim Resolution Professional of B.P. Bansal Agritech Private Limited  
IP Registration No: IBBI/IPA-002/IP-N00244/2017-18/10729  
Date: 03/12/2022  
Place: Ahmedabad

# Mass marriage and introduction ceremony is a good initiative for the society : CM

STAFF REPORTER ■ BHOPAL

Chief Minister Shivraj Singh Chouhan virtually addressed the two-day introduction and mass marriage ceremony of Haihay Vanshiya Kshatriya Tamarkar Samaj in Satna district from Dindori.

He said that it is a good initiative of the society to reduce the expenses in marriage programmes by conducting introduction ceremony and subsequently mass marriage ceremony.

The Chief Minister said



that I am proud of Haihay Vanshiya Kshatriya Tamarkar Samaj. The issues of the society will be discussed after meeting the del-

egation members of the society in Bhopal. Along with this, every possible effort will be made for the betterment of the society. Chief Minister Chouhan also blessed the bride and groom present in the ceremony.

A large number of representatives of the society, including Minister of State for Panchayat and Rural Development Ramkhalavan Patel, MP Ganesh Singh, Mayor Yogesh Tamarkar, former District Panchayat President Gaganendra Singh, Pashupatendra Singh and Citizens were present.



Local residents visit and admire the variety of flowers during a Chrysanthemum flower show at Rose Garden in Bhopal on Saturday. Pioneer photo

Zonal Office : Bhopal Zone  
Tel.: 0755-2555169, Fax: 0755-2553779

**BANK OF INDIA**

**POSSESSION NOTICE (For Immovable Properties)**

Whereas, The undersigned being the Authorised Officer of the Bank of India under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated mentioned below to the following borrowers/guarantors, calling upon them to repay the amount mentioned in the respective notices within 60 days from the date of receipt of said notices.

The under mentioned borrowers/guarantors having failed to repay the amount, notice is hereby given to the borrowers/guarantors and the public in general that undersigned has taken possession of the property described herein below in exercise of powers conferred on them under section 13(4) of the said Act read with rule 8 of the said rules on the dates mentioned in respective columns. The borrower's attention is invited to the provisions of sub-section 8 of Sec 13 of the Act, in respect of time available, to redeem the secured assets. The borrowers/Guarantors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the properties will be subject to the charge of Bank of India, Shinde Ki Chhawani Branch, Gwalior for an amount herein below mentioned & interest thereon.

Name of Account / Borrower / Guarantor	Demand Notice Date Possession Date Amount outstanding as per Notice	Description of Property
Shinde Ki Chhawani Branch : Gwalior (M.P.) Phone : 0751-2373578		
Borrowers:	26-09-2022 29.11.2022	All that part and parcel of the property consisting of Plot no.83 Village Manpur survey no.451 Ward No. 06, Gwalior (M.P) PIN-474001 admeasuring total 1000 sq.ft having boundaries as under. Bounded: North : Plot No.82, South: Plot No.84, East : Property others, West : Common road
Mr. Rajesh Yadav	₹ 16,25,571.69/-	
Mr. Vinod Yadav	* Interest w.e.f. 01.04.2021 & other charges	
Date : 29-11-2022, Place : Gwalior		Authorised Officer, Bank of India

